

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal no. 5 of 2015**

**Dated : 9<sup>th</sup> January, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of**

**Chhattisgarh State Power Distribution Co. Ltd. ...Appellant(s)  
Versus  
Chhattisgarh State Electricity Regulatory Commission  
& Anr. ....Respondent(s)**

**Counsel for the Appellant(s): Mr. K. Gopal Choudhary  
Counsel for the Respondent(s):**

**ORDER**

Heard Learned Counsel for the Appellant.

It is submitted that Appeals involving similar issues being Appeals no. 248, 249, 294 and 295 of 2014 have already been admitted. Hence, **Admit.**

Issue Notice to both the Respondents returnable on 19.01.2015. Dasti service is permitted.

Post the matter along with Appeal nos. 248, 249, 294 and 295 of 2014 on **19.01.2015.**

**(Rakesh Nath)  
Technical Member  
pr/mk**

**(Justice Ranjana P. Desai)  
Chairperson**